

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 57

CP/75(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES: **FCG HOLDINGS PRIVATE LIMITED V/s**
 FCG FLAMEPROOF CONTROL GEARS
 PRIVATE LIMITED

Section 241(1), 242(4) of the Companies Act, 2013

ORDER

CP/75(MB)2024

- 1) Ld. Counsel for the Parties are present.
- 2) At request, stand over to 26.06.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare